							Ann	exure-1							
	Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 26.08.2024														
					L	st of secured financi	al creditors belong	ging to any class	of creditors (Amount in	1₹)					
Sl. No.	Name of creditor	Deta	ils of claim receiv	ved	Details of claim admitted						Amount of any mutual	Amount of claim	Amount of claim	Remarks, if	
		Date of receipt	Amount cl	aimed Amor claim a		Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	lues, that may be set- off	not admitted	under verification	any	
							T .	NIL							
								exure-2							
		Nar	ne of the corpor	ate debtor: T & U	Systems Automobiles P	rivate Limited; Date	of commencemen	t of CIRP: 09.01	.2024 order received/co	mmunicated on 29.	.01.2024; List of credito	ors as on: 26.08.20	24		
					Lis	of unsecured finance	cial creditors belo	aging to any clas	s of creditors (Amount	in ₹)					
										Amount of any m		1 -			
Sl. No.	Name of creditor	Details of claim			Details of claim admitted Amount of contingent claim							m not Amount o			
		Date of	Amount	Amount of claim	Nature of claim	Amount cov	ered by Whether	% of voting sha		dues, that may be s	adminiou	under vers	icuton		
		receipt	claimed	admitted		guarant		CoC							
							party?								
					·	·	· ·	NIL	·	·	·				